(a) whether it is a fact that the Tandon Committee constituted by Government to examine the feasibility of establishing more free trade zones in the country has submitted its report; and

(b) if so, the decisions of Government on its recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir.

(b) One of the important recommendations made by the Tandon Committee was that additional export processing zones should be set up in the country to provide a fillip to country's export efforts. Four new Export Processing Zones are being set up at Madras, Falta (West Bengal), Cochin and NOIDA (U.P.).

Inclusion of Public Representations in Development Committees of Nationalised Banks.

4921. SHRI VIRDHI CHANDER JAIN : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3748 on 17 August, 1984 regarding inclusion of public representatives in development Committee of nationalised banks and State :

(a) whether the Union Government have issued directives that public representatives, such as Members of Legislatives and Members of Parliament should be included in Development Committees of the nationalised banks at the State, District and Block level;

(b) whether these directives are not being followed in all the states, especially in Rajasthan;

(c) if so, the reasons therefor; and

(d) the time by which representatives will be included in these Committees in Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF FIN'ANCE (SHRI JANARDHANA POOJARY) (a) to (d) The Union Government had advised the State Governments for setting up Advisory Committees at the block level to help in better Implementation of Integrated Rural Development Programme. It was suggested that the local MLAs may also be included in these Committees. For better coordination at district level, it has been suggested that the district level review meeting, having non-officials representatives also, should meet twice a year for over-viewing the progress of various programmes being implemented with the assistance of bank credit. In the State Level Coordination Committees also, the States were advised to associate elected representatives of the people. These were in the nature of suggestion and not a directive as such. According to the information collected by Reserve Bank of India, the State Governments of West Bengal, Gujarat and Rajasthan have decided not to constitute separate Block Level Advisory Committees as in there view the existing institutional arrangements are adequate. The Rajasthan Government has decided to strengthen the existing Block Level Coordination Committee by including the MLAs representing the area of the respective Panchayat Samiti and three sarpanches coopted by the Panchavat Samiti.

Career Prospects of Officers of Indian Economic Service

4922. SHRI Y. S. MAHAJAN : Will the Minister of FINANCE be pleased to refer to the reply given on Unstarred Question No. 265 on 15 March, 1985 regarding stagnation in Indian Economic Service and state the latest position regarding the review undertaken by the Government to improve the career prospects of the officers of Indian Economic Service ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) A cadre review has been taken up. This is being examined in consultation with different Ministries and Departments and is expected to be finalised shortly.